

ADDENDUM TO FORM G ISSUED ON 18th SEPTEMBER, 2026
ALVI TECH SERVICES PRIVATE LIMITED

INVITATION FOR EXPRESSION OF INTEREST FOR ALVI TECH SERVICES PRIVATE LIMITED

The Corporate Debtor is engaged in the business of engineering, erection, commissioning and construction of electrical and instrumental components of offshore projects in the oil and gas fields.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Alvi Tech Services Private Limited PAN No. AAFC A5622A CIN No – U45200MH2006PTC159477
2.	Address of the registered office (as per MCA website)	Basement Shivam Place, Chinchpada Road, Kalyan East, Thane- 421 306, Maharashtra.
3.	URL of website	Not Applicable as no website of the CD exist
4.	Details of place where majority of fixed assets are located	The Company's factory building is situated at Plot No. A-61, Industrial Area, MIDC Phase 1, Dombivli (East), lying and being at Village Asde, Golavali, Taluka Kalyan, District Thane
5.	Installed capacity of main products/ services	Information is not currently made available to RP.
6.	Quantity and value of main products/ services sold in last financial year	Revenue reported in last available audited financials for year ended as on 31 st March, 2023 is Rs. 19.4 Lakhs.
7.	Number of employees/ workmen	Information is not currently made available to RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be availed by sending a request to – cirp.alvitech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to – cirp.alvitech@gmail.com
10.	Last date for receipt of expression of interest	Revised Date – 23 rd October, 2026 (as extended from earlier date of 9 th October, 2026)
11.	Date of issue of provisional list of prospective resolution applicants	Revised Date – 30 th October 2026 (as extended from earlier date of 14 th October, 2026)
12.	Last date for submission of objections to provisional list	Revised Date – 4 th November, 2026 (as extended from earlier date of 19 th October, 2026)
13.	Date of issue of final list of prospective resolution applicants	Revised Date – 11 th November, 2026 (as extended from earlier date of 26 th October, 2026)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Revised Date – 16 th November, 2026 as extended from earlier date of 31 st October, 2026)
15.	Last date for submission of resolution plans	Revised Date – 16 th December, 2026 (as extended from earlier date of 30 th November, 2026)
16.	Process email id to submit Expression of Interest	cirp.alvitech@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered as an MSME. Reg No- UDYAM-MH-33-0151828

****All other terms of Detailed EOI shall remain the same.***

Date: 10th October, 2026
Place: Mumbai

In the matter of Alvi Tech Services Private Limited
Sd/-

Mrs. Neha Jain Nemani
Resolution Professional

Reg. No: IBBI/IPA-001/IP-P-02465/2021-2022/13927

Correspondence Address of the Resolution Professional: 1601, Unicorn, Dattaji Salvi Marg,
Andheri West, Mumbai – 400053